

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
IN
ORIGINAL APPLICATION NO. 141/2021(SZ)**

**REPORT SUBMITTED BY DISTRICT COLLECTOR,
PATHANAMTHITTA/6TH RESPONDENT**

Index

S.No	Particulars	Page No.
1.	Report	1-2

Dated at Chennai on this the 13th day of May, 2022.

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**REPORT SUBMITTING BY 6th RESPONDENT DISTRICT
COLLECTOR PATHANAMTHITTA BEFORE HON'BLE NGT, SOUTH
ZONE, CHENNAI IN O.A No. 141/2021 (SUO MOTO)**

Pallickal River is one of the smallest rivers of Kerala, originating from near puthumala in Ezhamkulam Gramapanchayth of Pathanamthitta district and flows through the Adoor Municipality, Erathu, Kadambanad and Pallickal Panchayaths for a length about 14 Kilometers. It crosses the boundary of pathanamthitta District near Thengamom in Pallickal Panchayath.

Deputy Director of Panchayath, Pathanamthitta and Secretary of Adoor Municipality submitted the report of action taken by them to prevent from pollution and conserve Pallickal River. All the illegal encroachments on the banks of Pallickal River are identified and issued notices to about 40 persons in the Erath panchayath and Adoor municipal areas for evacuation.

Adoor municipal secretary reported that in the municipal area 3 houses and an institution were identified with google location details who are flowing stagnant water into the river through pipes. Notices are given to owners to stop the illegal act and has been stopped accordingly. Continuous inspections are conducting by the health wing of the municipality on the river sides to ensure slaughter and other waste items are not being dumped into the river. And also reported that steps are being taken by the municipality to reduce the pollution to 25% before 30.06.2022 and set up a slaughter house in Adoor municipality.

Deputy Director of Panchayath, Pathanamthitta reported that the illegal encroachments in the banks of the pallickal river in pallickal panchayath area are evacuated and placed boards showing 'Panchayath Property' in the evacuated areas. The trees in that places are counted and marks numbers in it and noted into a register. Fencing also installed in the banks of the river. A 'Public Protection

Committee' has been formed with the members from political parties ,kudumbasree units, MNREGS workers Haritha Karma sena and Youth organizations to protect the river from further pollution. They are visiting different regions of the river banks in all month and ensure the river is free from waste materials. All the plastic materials and other wastes flown through the river were removed using the Panchayath fund. Also the pallickal Gramapanchayath includes a project for the conservation of pallickal river as Project No. 162/22 with an estimate of Rs 5,52,500/- in their annual plan for 2021-22. In addition to this a project for the rejuvenation of the small streams which are entering into the said river is also included in the annual plan as project no. 142/22 with an estimate amount of Rs. 1,00,000/-.

Deputy Director of Panchayath also reported that there is no illegal dumping of waste materials is found in the river banks of Kadambanad and Erath Gramapanchayath regions. Public awareness programs and activities are conducted in public places and schools about waste management ,Health and sanitation in these panchayaths with the help of experts and volunteers of civil society organisations.

The aforesaid details are herewith submitted before the Hon'ble NGT for favourable consideration.

Signed by Dr.divya.s.iyer
ias
Date: 25-04-2022 17:59:18

District Collector

This is an E-Office Document, does not require Signature in ink.